

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

118. C.P.(IB)-589(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **08.02.2024**

NAME OF THE PARTIES:     Vistra ITCL (India) Limited

V/s.

Dhanji Patel

SECTION 95(1) OF IBC, 2016

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**ORDER**

**HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE**

1. Adv. Malhar Zatkia a/w. Shraddha Jadhav I/b. Lodha and Lodha for the Petitioner and Adv. Aman Kacheria for the Corporate Debtor are present.
2. Ld. Counsel for the Respondent submits that reply has been filed. Further, a short additional affidavit has been prepared and notarized today and seeks two days' time to file the same. Request is considered. Let the same be done within a week. List for final hearing on **27.03.2024.**

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
/RKS/

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)